COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 117 OF 2017

Dated: 8th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

North Bihar Power Distribution Company Ltd. ...Appellant(s)

Vs.

Bihar Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran

Mr. Navin Prakash Ms. Anushree Bardhan

<u>ORDER</u>

Admit. Issue notice to the respondents returnable on 16.08.2017. Dasti, in addition, is permitted.

List the matter on <u>16.08.2017</u>. In the meantime, learned counsel for the respondents may file reply on or before 20.06.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 05.07.2017 after serving copy on the other side.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt